

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.1 of 2014
& IA No. 5 of 2014**

Dated : 9th July, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Steel Authority of India ... Appellant(s)

Versus

Damodar Valley Corporation & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Rajiv Shankar Dvivedi
Ms. Tulika Mukherjee
Mr. Lal Yashovardhan**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo for R.1**

ORDER

The learned counsel for the Appellant is filing the rejoinder today after serving copy on the other side.

Post the matter for hearing on **01.08.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt